

16

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	CA (CAA) No.213/230/HDB/2018
COMPANY PETITION/APPLICATION NO.	
NAME OF THE COMPANY	
NAME OF THE TRANSFEROR/DEMERGER COMPANY	IDL Buildware Ltd (Transferor Co.1) & Gulf Carosserie India Ltd (Transferor Co.2) & GOCL Corporation Ltd (Transferee Co.)
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. VIKRAM	Advocate	VIKRAM@CULAWANCHANDOS.COM 9949901616	VR

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. VIKRAM	Advocate	VIKRAM@CULAWANCHANDOS.COM 9949901616	Vik

Heard Shri P. Vikram, Ld. Counsel for the Applicant.

Post the case on 26.02.2018.


Member (T)


Member (J)